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## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 29.03.2017 O.A./260/739/2015 M.A./260/55/2017

S M SIDDIQUE

-V/S-

INSTITUTE OF HOTEL MANAGEMENT

ITEM NO:14

FOR APPLICANTS(S) Adv. :

Mr. D.K.Mohanty

FOR RESPONDENTS(S) Adv.:

Mr. S.Behera

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels appearing for both the sides.
	The applicant has filed M.A.No. 260/55/2017 in which he has submitted that during the pendency of this O.A. Respondents have passed orders giving promotion to the applicant to the post of Head of Department in the Institute of Hotel Management, Bhubaneswar by an order dated 16.09.2016 because of which this O.A. has rendered infructuous.
	Having heard Ld. Counsel for both the sides, I allow this O.A. to be disposed of having been rendered infructuous and, accordingly, M.A.No. 260/55/2017 is also allowed.
	Free copy of this order be given to the Ld Counsel appearing for the Respondents.
	( RAMESH CHANDRA MISRA) MEMBER (A)
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